

18. 18.07.2019

Mr. Gautam Mishra, learned counsel is appointed by this Court as Amicus Curiae to assist this Court.

Mr. R.K. Mohapatra, learned Government Advocate will obtain instruction so as to enable this Court the latest position in the matter.

The matter to come up on 08.08.2019.

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(K.S. Jhaveri)
Chief Justice

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(K.R. Mohapatra)
Judge